

C.P No. 755/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Hemendra Aran

V/s.

Aranca (Mumbai) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Zubin Behramkandari, Mr. Rajiv Singh, a/w Mr. Aaron Solomon Ms. Shruti Mania, Ms. Saumya Braj Mohan 1/b Solomon & Co. for Petitioners.	Advocate for Resp No. 5	[Signature]
2	Mr. Mihir Talmbe 1/b Bharmeta & Partners Adv for Resp no 2.		[Signature]

ORDER

CP 755/242-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.12.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)